

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**Appeal No. 204/252/ND/2017**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
29.01.2018.**

**NAME OF THE COMPANY:** Razorse Software Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 252**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present:** Ms. Aparna Mudiam, Assistant Registrar of Companies for ROC

**ORDER**

Reply has been filed by the ROC.

To come up on 7<sup>th</sup> February, 2018.

Sd—

**(Deepa Krishan)  
Member (T)**

Sd—

**(Ina Malhotra)  
Member (J)**